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High Court For The State Of Telangana:: At Hyderabad

Case No: Arbitration Application No. 132 Of 2023

Amara Raja Infra Pvt. Ltd

APPELLANT

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Radiant Institution Of Technology (RTI)

RESPONDENT

Date of Decision: March 15, 2024

Acts Referred:

• Arbitration and Conciliation Act, 1996 - Section 7, 11, 11(6)

Hon'ble Judges: Alok Aradhe, CJ

Bench: Single Bench

Final Decision: Dismissed

Judgement